

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19850/2017

DINESH KUMAR SACHAN & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([TO BE TAKEN UP ALONGWITH ITEM NO. 20 I.E. D.NO.34864/2017])

Date : 28-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Garima Prashad, AOR

For Respondent(s)

Ms. Lhingneivah, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented. The Ld. Counsel for respondent Nos.1 and 2 submitted that they wish to file counter affidavit. Four weeks' time is granted for filing counter affidavit.

Statement of case may be filed within the stipulated period.

The Ld. Counsel for the appellant to file affidavit of valuation within four weeks.

List again on 8.5.2018.

KAPIL MEHTA
Registrar
28.3.2018

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